

**NATIONAL COMPANY LAW TRIBUNAL**  
**COURT ROOM NO. 1,**  
**MUMBAI BENCH**

**Item No. 7**

**IA 1985/2024**

**In**

**C.P. (IB)/2298(MB)2018**

CORAM:

**SH. PRABHAT KUMAR      JUSTICE VIRENDRASINGH BISHT (Retd.)**  
**HON'BLE MEMBER (TECHNICAL)    HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **29.04.2024**

NAME OF THE PARTIES:    **KAY BEE FOUNDRY SERVICES PVT LTD**  
  **VS SHREE VAISHNAV CASTING PVT LTD**

Section 60(5) OF THE Insolvency And Bankruptcy Code, 2016

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**ORDER**

1. Mr. Mohammad Warawala, Ld. Counsel for the Applicant present.
2. This Application 1985/2024 has been filed by the RP u/s 60 (5) of the Code r/w Rule 11 of NCLT Rules, 2016 for submitting progress report post implementation of resolution plan on record. The report is taken on record.
3. In view of above, the I.A. 1985/2024 is allowed and disposed of.

Sd/-

**PRABHAT KUMAR**  
**MEMBER (TECHNICAL)**  
/NP/

Sd/-

**JUSTICE VIRENDRASINGH BISHT**  
**MEMBER (JUDICIAL)**